

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No 272/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Haldiram Foods International Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Haldiram Foods	Adm	
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Common Order

CSA 272/230-232/2017/ NCLT/MB//MAH/2017
CSA 173/230-232/2017/ NCLT/MB//MAH/2017
CSA 174/230-232/2017/ NCLT/MB//MAH/2017
CSA 175/230-232/2017/ NCLT/MB//MAH/2017
CSA 176/230-232/2017/ NCLT/MB//MAH/2017
CSA 177/230-233/2017/ NCLT/MB//MAH/2017

Company Applications allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)